

Date of Order	Order	Order No.
<p>16-5-95</p>	<p>Mr. B. K. Kayamkhani, Counsel for the Applicant</p> <p>Register Put up in Court for admission on 24.5.95, as prayed.</p> <p style="text-align: center;">REGISTRAR C.A.T. JODHPUR</p>	
<p>24/5/95</p> <p>copy of order send to petitioner & copy of order along with OA page 1 to 22 send to R-1 to 5 vide Regd. Ad. No. 967 dated 16/5/95</p> <p>27/3/95</p>	<p>Mr. J. K. Kaushik - Counsel for the Applicant.</p> <p>Learned counsel for the applicant ^{wants} to withdraw ^{the O.A.} the O.A. ^{allowed by the} as premature. Disposed of accordingly</p> <p style="text-align: center;">(Rattan Prakash) member (J)</p> <p style="text-align: right;">N.K. Verma (N. K. VERMA) Member Adm.</p>	